

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 2434 of 2015

Rambrichha Prasad Rastogi **Petitioner**

Versus

The State of Jharkhand **Opposite Party**

CORAM :HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

09/26.03.2021

It is reported that the sole petitioner has expired.

2. Let the matter be posted for 'Orders' on 09.04.2021.

(Anubha Rawat Choudhary, J.)

Saurav/